

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/20496/2014	Hbl Power Systems Ltd	MEDCHAL - G S T	Order-in-Appeal No. 111/2013 (H-IV) CE dated 30.10.2013
2	E/20590/2014	S R Prefabs Modular Cleanroom Pvt Ltd	MEDCHAL - G S T	Order-in-Appeal No.120/2013 (H-IV) CE dated 27.11.2013
3	E/20992/2014	Kp Weld Mesh	HYDERABAD-IV	Order-in-Appeal No. 99/2013 (H-IV) CE dated 21.10.2013
4	E/21609/2014	Kp Weld Mesh	HYDERABAD-IV	Order-in-Original No.HYD-EXCUS-004-COM-112-13-14 dated 26.02.2014
5	E/22464/2014	Eci Infra Towers Company Pvt Ltd	HYDERABAD-I	Order-in-Original No. 14/2013 dated 24.10.2013
6	E/22691/2014	Hbl Power Systems Ltd	MEDCHAL - G S T	Order-in-Appeal No.39/2014-15 (H-IV) CE dated 05.06.2014
7	E/23057/2014	A Manickavel	GUNTUR	Order-in-Original No.GUN-EXCUS-000-COM-020-14-15 dated 03.05.2014
8	ST/21077/2014	T Narayan Reddy	HYDERABAD-I	Order-in-Original No. 30/2013 (ST) Commr dated 26.12.2013
9	ST/21657/2014	Sri Ujwala Infrastructure Pvt Ltd	HYDERABAD-I	Order-in-Appeal No. 15/2013 (H-I) ST & 11/2013 (H-I) (D) ST dated 20.09.2013
10	ST/21699/2014	Atok Soft India Pvt Ltd	GUNTUR	Order-in-Appeal No.28 /2014 (G) ST dated 13.03.2014
11	ST/22171/2014	M C Consulting Engineers Pvt Ltd	HYDERABAD-II	Order-in-Appeal No.71/2014 (H-IV) ST dated 05.03.2014
12	ST/22764/2014	Dte Exports Pvt Ltd	GUNTUR	Order-in-Appeal No.41/2014 (G) ST dated 29.03.2014
13	E/20617/2015	My Home Industries Ltd	HYDERABAD-III	Order-in-Original No.HYD-EXCUS-003-COM-36-14-15 (DENOVO) dated 18.12.2014

14	E/21029/2015	The Aluminium Industries Limited	HYDERABAD-IV	Order-in-Appeal No.38/2004 (H-IV) CE dated 26.03.2004
15	E/21770/2015	Bhavya Cements Limited	GUNTUR	Order-in-Original No.GUN-EXCUS-000-COM-004-15-16 CE dated 22.04.2015
16	E/30021/2015	Binjusaria Sponge & Power Pvt Ltd	HYDERABAD-II	Order-in-Original No.HYD-EXCUS-002-COM-025-15-16 dated 30.10.2015
17	ST/20386/2015	Sailaja Engineers And Erectors	GUNTUR	Order-in-Original No.GUN-EXCUS-000-COM-081-14-15 ST dated 29.12.2014
18	ST/20651/2015	Kotia Venkata Rama Krishna Rao	GUNTUR	Order-in-Appeal No.63/2014 (G) ST dated 08.07.2014
19	ST/20998/2015	City Lubricants Pvt Ltd	NELLORE	Order-in-Appeal No.01/2015 (N) ST dated 16.01.2015
20	ST/21211/2015	Sri Miriyala Gandhi Vara Prasad	GUNTUR	Order-in-Original No.GUN-EXCUS-000-COM-086-14-15 dated 06.02.2015
21	ST/22297/2015	Ravi Billa	MEDCHAL - G S T	Order-in-Appeal No. HYD-EXCIS-001-APP-0078-15-16 ST dated 20.08.2015
22	E/30068/2016	Hindustan Therapeutics Pvt Ltd	MEDCHAL - G S T	Order-in-Appeal No.HYD-EXCUS-004-APP-012 & 013-15-16 CE dated 10.11.2015
23	E/30167/2016	Cauvery Iron & Steel India Limited	MEDCHAL - G S T	Order-in-Original No.HYD-EXCUS-001-COM-045-14-15 dated 31.12.2015
24	E/30389/2016	C Foam	MEDCHAL - G S T	Order-in-Original No.HYD-EXCUS-004-APR-018-15-16 CE dated 01.12.2015
25	E/30951/2016	Bharat Heavy Electricals Ltd	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001-COM-032-16-17 dated 22.07.2016
26	ST/30118/2016	M C Consulting Engineers P Ltd	HYDERABAD-IV	Order-in-Appeal No.109/2014 (H-IV) ST dated 24.11.2015
27	ST/30149/2016	Unique Infra Engineers And Edifices Pvt Ltd	MEDCHAL - G S T	Order-in-Original No.HYD-EXCUS-004-COM-049-15-16 dated 25.11.2015
28	ST/30363/2016	S R Prefabs Modular Cleanroom Pvt Ltd	MEDCHAL - G S T	Order-in-Appeal No.HYD-EXCUS-004-COM-071-15-16 dated 22.01.2016
29	ST/30414/2016	Kokila Builders	MEDCHAL - G S T	Order-in-Original No.HYD-EXCUS-004-COM-070-15-16 dated 21.01.2016

30	ST/30537/2016	Sri Sai Enterprises	HYDERABAD-I	Order-in-Original No.HYD-EXCUS-001-COM-035-15-16 dated 30.10.2015
31	ST/30631/2016	Raja Pushpa Properties Private Limited	HYDERABAD-IV	Order-in-Original No.HYD-EXCUS-004-COM-83-15-16 dated 15.02.2016
32	ST/30738/2016	Ms Mangaish Rao Ponnada	HYDERABAD-SERVICE TAX	Order-in-Original No.HYD-EXCUS-000-COM-04-15-16 dated 29.04.2016
33	ST/30782/2016	Chandramma Educational Society	HYDERABAD-SERVICE TAX	Order-in-Original No.61/2015-ST-HYD-III-Adj (ADC) dated 26.10.2015
34	ST/30882/2016	Lakshmi Engineering Works	GUNTUR	Order-in-Appeal No.GUN-EXCUS-000-APP-046-16-17 dated 22.07.2016

**Appearance
For the Appellant**

Advocates: Shri P. Makarandh, R. Muralidhar, P.V.B. Chary, K. Nagaraj Rao, G. Prahlad, Mohd. Shahbaz, Nageswara Rao.

Chartered Accountants: Shri P. Venkata Prasad, Zia.

Company Representatives: D. Nagaraju, G. Ashok Kumar, Phani Kumar Srikar, Sambasiva Rao.

For the Respondent

Departmental Representatives:

Shri N. Bhanu Kiran, Mir Anwar Mohiuddin, V.R. Pavan Kumar, A. Rangadham, A V L N Chary.

**Coram: Hon'ble Dr. D.M. MISRA, MEMBER (JUDICIAL)
Hon'ble Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)**

FINAL ORDER No. A/30097-30130/2020

Date of Hearing:20.01.2020
Date of Decision:20.01.2020

[ORDER PER: BENCH]

1. The department has filed in the above appeals applications filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127(6) of the Finance (No.2) Act, 2019, the above appeals are deemed to have been withdrawn.

(4)

3. All these appeals are dismissed as withdrawn.

(Order dictated & pronounced in open court)

(Dr. D.M. MISRA)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

Jaya